

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:5281
ANSWERED ON:08.05.2012
DEEP SEA PISHING
Jeyadural Shri S. R.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether a large number of entrepreneurs have applied for permission to use the Exclusive Economic Zone (EEZ) waters for fishing;
- (b) if so, the details thereof;
- (c) whether the permission is awaited from the Ministry of Home Affairs to permit entrepreneurs to use the EEZ waters;
- (d) if so, the details thereof;
- (e) whether the Government has abolished the empowered committee on deep sea fisheries; and
- (f) if so, the details thereof and the reasons therefor?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR.CHARAN DAS MAHANT)

(a)and(b): During 2011-12, applications from 11 companies were received by the Government seeking permission for fishing in Exclusive Economic Zone (EEZ) waters.

(c)and(d): No, Madam. Department of Animal Husbandry, Dairying and Fisheries grants Letter of Permits (LOP) allowing Indian entrepreneurs to fish in EEZ. Ministry of Home Affairs grants Security Clearance to foreign crew on board Deep Sea Fishing Vessels (DSFVs).

(e): No, Madam.

(f): Does not arise.